

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

C.P. (IB)/839(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.07.2024**

NAME OF THE PARTIES : **Central Bank Of India Limited**

Vs

Iskrupa Mall Management Company
Private limited

For FC : Adv. Amir Arsiwala a/w Adv Shradha Patil i/b India law LLP

For CD : Adv. Harsh Moorjani a/w Adv. Ankita Yadav i/b Link Legal

Section 7 of IBC

ORDER

List on 23.08.2024 for further consideration and passing orders in IA No. 797/2023.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV